

Ref No.:- 637/0-117/2024

Dated:- 29/08/2024

To,

The Registrar,  
National Green Tribunal  
Principal Bench, New Delhi.

**Sub: Response on behalf of Respondent No.-1 Uttar Pradesh Pollution Control Board in Compliance to order dated 17.05.2024 passed by the Hon'ble National Green Tribunal, New Delhi in O.A. No. 84/2024 "Ankur Jain V/s U.P. Pollution Control Board & Ors".**

Respected Sir,

In compliance of order dated 17.05.2024 passed by the Hon'ble Tribunal in O.A. No. 84/2024 "Ankur Jain V/s U.P. Pollution Control Board & Ors. Response on behalf of Uttar Pradesh Pollution Control Board is enclosed.

It is requested that the said response may be presented before the Hon'ble Tribunal for kind consideration.

**Encl: As above**

Your's Sincerely,

  
Regional Officer  
UPPCB

**Copy to:** The following for information and necessary action:

1. District Magistrate, Mathura.
2. Advocate Ms. Sthavi Asthana.
2. Chief Environmental Officer (CEO-4), UP Pollution Control Board, Lucknow.
3. Chief Law Officer, UP Pollution Control Board, Lucknow.

  
Regional Officer



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD



पत्रांक : H/16311 / सी-4 / एन.जी.टी.-197 / 2024.

दिनांक 28-8-2024

मा० एन.जी.टी० / महत्वपूर्ण / समयबद्ध

सेवा में,

क्षेत्रीय अधिकारी,  
उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
मथुरा।

विषय : मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-84/2024 अंकुर जैन बनाम उ०प्र० प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 17.05.2024 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-84/2024 अंकुर जैन बनाम उ०प्र० प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 17.05.2024 का संदर्भ ग्रहण करें। मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 17.05.2024 के अनुपालन में मा० अधिकरण में Response दाखिल किये जाने हेतु सदस्य सचिव महोदय द्वारा आपको अधिभूत किया गया है।

अतः उपरोक्त के संबंध में आपको निर्देशित किया जाता है कि मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 17.05.2024 के अनुपालन में उ०प्र० प्रदूषण नियंत्रण बोर्ड की ओर से Response दाखिल किये जाने हेतु तत्काल आवश्यक कार्यवाही करना सुनिश्चित करें।

भवदीय,

मुख्य पर्यावरण अधिकारी, वृत्त-4

प्रतिलिपि: मुख्य विधि अधिकारी(प्र०), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

मुख्य पर्यावरण अधिकारी, वृत्त-4

टी.सी.-12वीं, विद्युति सभ्य,  
गोमती नगर, लखनऊ-226010  
ई-मेल-[info@uppcb.com](mailto:info@uppcb.com)  
वेबसाइट-[www.uppcb.com](http://www.uppcb.com)

T.C.-12V., Vibhuti Khand,  
Gomti Nagar, Lucknow-226010  
E-mail: [info@uppcb.com](mailto:info@uppcb.com)  
Web Site: [www.uppcb.com](http://www.uppcb.com)

- 1 -

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**In the matter of:  
Original Application No. 84/2024**

**Ankur Jain**

**Applicant**

**Versus**

**Uttar Pradesh Pollution Control Board & Ors.**

**Respondents**

**Response on behalf of Respondent No.-1 Uttar Pradesh Pollution Control Board in Compliance to order dated 17.05.2024 passed by the Hon'ble National Green Tribunal, New Delhi in O.A. No. 84/2024 "Ankur Jain V/s U.P. Pollution Control Board & Ors"**

1. That, the Original Application is registered on basis of the letter petition sent by Shri Ankur Jain resident of 6-A, Aggarwal Dham, behind Paatiram Mandir, Sonkh Road, Mathura with allegation of illegal cutting of 200 green fruit bearing trees by one Om Aham Social Welfare Foundation, 48-C, Gautam Nagar, Road No. 3 Mandsaur, Madhya Pradesh for building construction of commercial yoga sansthan at an ancient park located in Anti, Kewali Shri 1008 Jambooswami Digambar Jain Siddha area Chorasi Mandir, Daybil Nagar, Krishna Nagar, Thana Kotwali Mathura thereby damaging the environment and affecting the flora and fauna. It is alleged that the remaining 30-32 trees are also being destroyed by the project proponent.
2. That in the captioned matter Hon'ble National Green Tribunal, New Delhi has passed directions vide its order dated 19.09.2022. The operative part of the direction is as follows:-

".....Hence, we implead the following as respondents in the matter:

...2..

  
R.C.

- (i) Uttar Pradesh Pollution Control Board, through its Member Secretary
  - (ii) District Magistrate, Mathura
  - (iii) Om Aham Social Welfare Foundation, through its administrative head, 48-C, Gautam Nagar, Road No. 3 Mandsaur, Madhya Pradesh
  - (iv) District/Divisional Forest Officer, Mathura
4. Let notice be issued to the above Respondents for filing their response atleast one week before the next date of hearing.
5. List on 02.09.2024”
3. In compliance to the above directions the District Magistrate, Mathura vide its office order no. 5781/35-3 NGT dated 28.05.2024 formed a committee comprising the following officers for enquiring into the matter with spot verification:-
1. Sub divisional Magistrate, Mathura : Chairperson
  2. Regional Officer, Pollution Control Board, Mathura : Member
  3. Sub Divisional Forest Officer, Mathura : Member
4. The committee visited the spot referred in the complaint i.e Antim Anubaddh Kevali Shri 1008 Jambu Swami Digambar Jain Siddh Kshetra Chaurasi Mandir, Krishna Nagar, Mathura on 10.08.2024 to conduct the enquiry. The committee submitted its report with conclusion as follows;
- “Hence, on the basis of analysis of the evidences referred above viz. Google Earth images presented in complaint letter, Statements of the long time regular visitors of the religious place, Statement of the chairperson of the referred religious place and the spot inspection by the committee, the alleged tree felling could not be established.” The enquiry report of the committee is enclosed as **Annexure-3**

Therefore, the above Response is being placed for kind perusal and necessary action of the Hon'ble Tribunal.

  
**Regional Officer**  
**U.P. Pollution Control Board**  
**Mathura**



क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड  
Regional Office, U.P. Pollution Control Board  
भवन सं०-65 ए, बल्देव पुरी, महोली रोड, मथुरा

पत्रांक: - 625/0-117/2024

दिनांक 23-0-24

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-4),  
उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
लखनऊ।

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० सं०-84/2024 "अंकुर जैन बनाम उ०प्र० प्रदूषण नियंत्रण बोर्ड एवं अन्य" में पारित आदेश दिनांक-17.05.2024 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषय अपने पत्रांक-एच12556/सी-4/विधि/एनजीटी-668/2024 दिनांक-14.06.2024 का संदर्भ ग्रहण करने का कष्ट करें। उक्त पत्र के माध्यम से आप द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० सं०-84/2024 "अंकुर जैन बनाम उ०प्र० प्रदूषण नियंत्रण बोर्ड एवं अन्य" में पारित आदेश दिनांक-17.05.2024 के सम्बन्ध में अनुपालन आख्या चाही गयी है। उक्त प्रकरण के अनुक्रम में जिलाधिकारी महोदय के निर्देशानुसार अपने पत्रांक-5781/35-3 एन०जी०टी० दिनांक-28.05.2024 द्वारा वाद के प्रकरण की जांच करने हेतु उप जिलाधिकारी सदर मथुरा, क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, मथुरा एवं प्रभागीय निदेशक, सामाजिक वानिकी वन प्रभाग, मथुरा की संयुक्त टीम गठित की है (छायाप्रति संलग्न)। संयुक्त टीम द्वारा दिनांक-10.08.2024 को स्थलीय निरीक्षण किया गया। निरीक्षण आख्या पत्र के साथ संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय

(पंकज यादव)  
क्षेत्रीय अधिकारी

प्रतिलिपि- विधि अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।

क्षेत्रीय अधिकारी

**Enquiry report****(A) Background**

Following directions have been issued by Hon'ble National Green Tribunal in order dated 17.05.2024 in OA no. 84/2024 (Ankur Jain Vs Uttar Pradesh Pollution Control Board & Others) filed on the letter petition of Shri Ankur Jain-

"... 2. The letter petition raises substantial issue relating to the compliance of environmental norms.

3. Hence, We implead the following respondents in the matter:

- (i) Uttar Pradesh Pollution Control Board, through its member secretary
- (ii) District Magistrate, Mathura
- (iii) Om Aham Social Welfare Foundation, through its administrative head, 48-C, Gautam Nagar, Road No. 3, Mandsaur, Madhya Pradesh
- (iv) District/Divisional Forest Officer, Mathura

4. Let notice be issued to the above respondents for filing the response at least one week before the next date of hearing

5. List on 02.09.2024..."

For enquiring into the matter with spot verification and filing the reply, following committee has been constituted by District Magistrate, Mathura vide his office order no. 5781/35-3 NGT dated 28.05.2024-

- 1. Sub divisional Magistrate, Mathura : Chairperson
- 2. Regional Officer, Pollution Control Board, Mathura: Member
- 3. Sub Divisional Forest Officer, Mathura : Member

**(B) Proceedings of the committee**

The committee vide its letter no. 6371/35-3 dated 27.06.2024, requested Shri Ankur Jain, Letter petitioner in the instant OA, to present his case before committee with factual evidence on 01.07.2024 at the office of Sub divisional Magistrate, Mathura. But neither Mr. Ankur Jain nor any of his representatives became present before the committee for the purpose.

  
R.O.

Again, the committee requested vide its letter no. 423/35(NGT) dated 30.07.2024 Shri Ankur Jain to present his case before committee with factual evidence on 06.08.2024 at the office of Sub divisional Magistrate, Mathura. But neither Mr. Ankur Jain nor any of his representatives became present before the committee for the purpose this time also.

Committee requested Om Aham Social Welfare Foundation vide its letters 6369/35-3 dated 27.06.2024 and 425/35-3 (NGT) dated 30.07.2024 to present its case before committee with factual evidence on dates 01.07.2024 and 06.08.2024 at the office of Sub divisional Magistrate, Mathura. But no representative of the referred foundation came to present any evidence or statement before the committee.

The committee visited the spot referred in the complaint i.e Antim Anubaddh Kevali Shri 1008 Jambu Swami Digambar Jain Siddh Kshetra Chaurasi Mandir, Krishna Nagar, Mathura on 10.08.2024 to conduct the enquiry further. Photographs of the spot inspection are attached as annexure no. 1.

The committee could not find any concrete evidence of tree felling like tree stump, wooden logs etc. at the referred location.

Statements of the regular long time devotees and other persons, not directly connected with the matter concerned, were recorded by the committee to find the truth. (Statements taken are attached as annexure no. 2)

The chairperson of Antim Anubaddh Kevali Shri 1008 Jambu Swami Digambar Jain Siddh Kshetra Chaurasi Mandir, Krishna Nagar, Mathura shri Seth Vijay Kuamr presented himself before committee on 16.08.2024 and submitted his statement to the committee regarding the matter. (Statement taken is attached as annexure no. 3)

To conduct the enquiry in impartial and time-bound manner, the last opportunity was given to the letter petitioner Shri Ankur Jain vide letter no. 64/35-3 dated 13.08.2024 to present his case before committee with factual evidence on 16.08.2024 at the office of Sub divisional Magistrate, Mathura. But neither Mr. Ankur Jain nor any of his representatives became present before the committee for the purpose

this time also. Hence, it is clear that the letter petitioner has nothing more to present in the matter.

(C) **Analysis:**

The committee studied the following evidence with due diligence:

- a. The complaint of the letter petitioner and the evidence of images of the Google Earth App annexed with the complaint letter.
- b. Statements of the regular long time devotees and other persons, not directly connected with the matter concerned
- c. The statement of the chairperson of the Antim Anubaddh Kevali Shri 1008 Jambu Swami Digambar Jain Siddh Kshetra Chaurasi Mandir, Krishna Nagar, Mathura
- d. Spot inspection of the committee on date 10.08.2024.

The complaint petitioner has complained about felling of 200 fruit bearing and shade bearing trees in Antim Anubaddh Kevali Shri 1008 Jambu Swami Digambar Jain Siddh Kshetra Chaurasi Mandir, Krishna Nagar, Mathura. Few images of Google Earth application have also been attached as evidence. By analysis of the images attached with the complaint, it is not feasible to conclude tree felling. Prima facie, the seeming reduction of intensity of green colour at few points in the images seems to emanate from clearing of bushes.

The Statements of the regular long time devotees and other persons, not directly connected with the matter concerned, categorically state that no tree has been cut or felled on the referred place in their knowledge.

The chairperson of the referred place has also given written statement that no tree has been cut for any construction.

During spot visit of the committee on the referred location on 10.08.2024, committee did not find any evidence like tree stump or wooden logs etc on the location indicating any tree felling. Greenery of trees and bushes is present in the campus at present.



**(D) Conclusion**

Hence, on the basis of analysis of the evidences referred above viz. Google Earth images presented in complaint letter, Statements of the long time regular visitors of the religious place, Statement of the chairperson of the referred religious place and the spot inspection by the committee, the alleged tree felling could not be established.

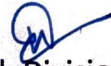
Enclosures: As referred in the report



Sub divisional Forest  
Officer, Mathura  
/Member, Enquiry  
Committee



Regional Officer,  
Pollution Control Board,  
Mathura  
/Member, Enquiry  
Committee



Sub Divisional  
Magistrate,  
Mathura  
/Chairperson, Enquiry  
Committee



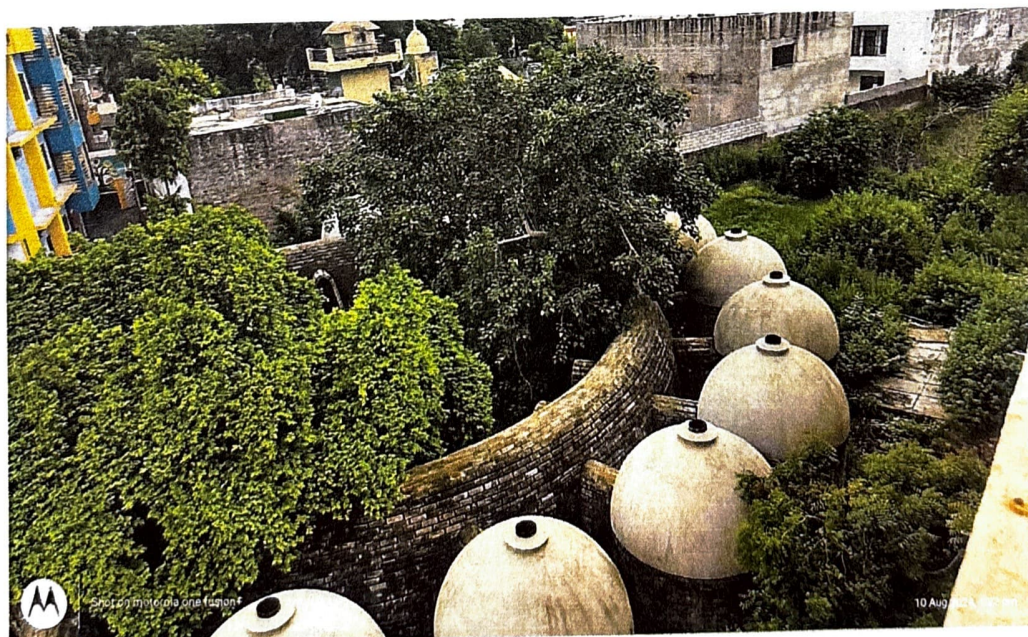
Divisional Director,  
Social Forestry Division,  
Mathura

Member Secretary,  
Uttar Pradesh pollution  
Control Board,  
Uttar Pradesh



District Magistrate,  
Mathura







To WHOMSOEVER IT MAY CONCERN

मैं सिद्धकोट चौरासी में मंदिर के दर्शन करने व धरे-भरे पर्यावरण में स्वास्थ्य लाभ के लिए ताजा हवा लेने हेतु प्रातः धूमने के लिए रोजाना लगभग 12 वर्षों से आ रहा हूँ। कभी किसी पैड़ को कटते हुए नहीं देखा है। यह क्षेत्र धरियाली से भरा हुआ और आकर्षक है। और प्रकृति का अद्भुत नजारा यहाँ देखने को मिलता है। मैं सभी उक्त कथन का साक्षी हूँ।

msd

श्री सुकेश मिश्रा

साक्षी का नाम व मोबाइल नं.

9412171163

मो. 9359739090, 8218828217

## अंतिम अनुबद्ध केवली श्री 1008 जम्बूस्वामी दि. जैन ट्रस्ट

रजि. कार्यालय : सिद्धक्षेत्र चौरासी कृष्णा नगर, मथुरा (उ.प्र.) - 281004

Visit us : www.jainteerthmathura.org E-mail : jainchaurasi@gmail.com, PAN - AAABTA7505R

A. K. Shri 1008 Jambhu Swami Dig. Jain Trust, Bankers : Punjab National Bank

A/c No. : 3644000100576451 Krishna Nagar Branch, Mathura, IFSC : PUNB0364400



संस्था को देय दान 80G के अंतर्गत करमुक्त है।

अध्यक्ष

सेठ विजय कुमार, मथुरा  
मो. 9305782223

कोषाध्यक्ष

प्रमोद कुमार जैन, मथुरा  
मो. 9837192419

महामंत्री

डॉ. जयप्रकाश जैन, मथुरा  
मो. 9997570006

पत्रांक

दिनांक .....16-08-2021

## बयान

1. ओम अर्ह सोशल वेलफेयर सोसाइटी को क्षेत्रफल 6247.04 का पट्टा 11 फरवरी, 2021 को धार्मिक गतिविधियों के प्रचार प्रसार हेतु किया गया।
2. प्राचीन बाग में वर्ष 2001 के बाद कोई भी निर्माण नहीं हुआ है, ओम अर्ह सोशल वेलफेयर सोसाइटी द्वारा निर्माण कार्य दिनांक : 20.09.2021 को प्रारम्भ किया गया। उक्त निर्माण कार्य को मथुरा-वृन्दावन विकास प्राधिकरण द्वारा दिनांक 23.11.2022 को गतिमान निर्माण कार्य पर रोक लगा दी गई, उक्त आदेश वर्तमान में भी लागू है।
3. निर्माण के दौरान किसी भी वृक्ष को काटा नहीं गया, बल्कि जो वृक्ष पूर्व से बाग में लगे हुए हैं, उन्हें बिना किसी नुकसान पहुँचाए, उक्त वृक्षों के अनुसार ही निर्माण हेतु इंजीनियर द्वारा नक्शा तैयार किया गया।

भवदीय

(सेठ विजय कुमार)

अध्यक्ष

TO WHOMSOEVER IT MAY CONCERN

मैं सिद्ध क्षेत्र चौराही मन्दिर के दर्शन करने व हरे-भरे स्वच्छ पर्यावरण में स्वास्थ्य लाभ के लिए ताजा हवा लाने हेतु प्रायः घूमने के लिए रौजाना लगभग 8 वर्षों से आ रहे हूँ। कभी किसी पेड़ को कटते हुआ नहीं देखा हूँ। यह क्षेत्र हरियाली से भरा हुआ है और आकर्षक है और प्रकृति का अद्भुत नजारा यहां देखने को मिलता है। मैं उक्त कथन का साक्षी हूँ।

उपरोक्त जानकारी सूचनार्थ प्रस्तुत है।

मधुवीरिंद  
 साक्षी  
 मधुवीरिंद सिंह  
 9315512736

To WHOMSOEVER IT MAY CONCERN

मां. सिध्दलाल गोविंदजी मां. मंदिर के दर्शन करने  
 व धरै-अरै पर्यटन के. स्वास्थ्य लाभ के  
 लिए जाना था लेकिन दुर्घटना पूर्व: धूमने के  
 लिए शीताना बलगंगा 13 वर्षों से आ रहा है।  
 कभी किसी पैरों की लकड़ दुर्घटना के कारण  
 यह क्षेत्र दरिवाली से भरा हुआ और अलपल  
 और प्रकृति का अप्रभुत नजारा यह देखने  
 को मिला है। मैं  
 मां. शशी उक्त लघन का साक्षी हूँ।  
 वीरू सिंह  
 V. Srinivas.

शशी का नाम व मोबाइल

9410075002

TO WHOMSOEVER IT MAY CONCERN

मैं सिद्धमन्त चौरासी में मन्दिर के यशिन करने व हरे-भरे  
 स्वस्थ पर्यावरण में स्वास्थ्य लाभ के लिए ताजा हवा लेने  
 हेतु प्रातः घूमने के लिए रोजाना लगभग 10 वर्षों से  
 जा रहा हूँ इसी किसी पेड़ के कटे हुए नहीं देखे।  
 यह क्षेत्र हरियाली से भरा हुआ और आर्कषक है  
 और प्रकृति का अद्भुत नमूना यहां देखने के  
 लिए है। मैं सभी उच्च उच्च या शक्ति हैं  
 उपरोक्त जानकारी सूचनाएं प्रस्तुत है।

डॉ. न. पी. शर्मा  
 आर्य समाज  
 साक्षी  
 98765 79074

To WHOMSOEVER IT MAY CONCERN

मैं सिध्दाचार गौरीजी मैं मंदिर के दर्शन करने  
 व हर-हर परमेश्वर श्री स्वस्थ लाभ के  
 लिए जाना था लेकिन बहुत प्रायः दुःख के  
 लिए शीघ्रता बलगभग 13 वर्ष से आ रहा है।  
 कभी किसी पैर के लट्ट टुल नहीं देखा है।  
 यह क्षेत्र दरियाली से भरा हुआ और सुनिपल  
 और प्रकृति का अद्भुत नजारा यह देखने  
 को मिलता है। मैं  
 मैं सभी उक्त लघन का आशीर्वाद।

श्री. श्री. श्री.  
 श्री. श्री. श्री.  
 श्री. श्री. श्री.

श्री. श्री. श्री. श्री. श्री. श्री.

9410075002

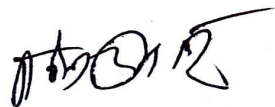
TO WHOMSOEVER IT MAY CONCERN

मैं सिद्धयुक्त चौराहा में मन्दिर के यशिन करने ० हरे-भरे  
 स्वस्थ पर्यावरण में स्वास्थ्य लाभ के लिए ताजा हवा लेने  
 हेतु प्रातः घूमने के लिए रोजाना लगभग 10 वर्षों से  
 जा रहा हूँ इसी किसी पेड़ के कटे हुए नष्टी के देखा।  
 यह क्षेत्र हरियाली से भरा हुआ और आर्षण्ड है  
 और प्रकृति का अद्भुत नजारा यहां देखने का  
 मिलता है। मैं सभी उक्त उचन का साक्षि हूँ  
 उपरोक्त जानकारी सूचनाएँ प्रस्तुत है।

डॉ. न. पी. श्रीवास्तव  
 आर्य समाज, दिल्ली  
 साक्षी  
 १६/०५/१९७५

TO WHOMSOEVER IT MAY CONCERN

मैं सिद्ध क्षेत्र चौरासी में मंदिर के दर्शन करने व हर-भरे पर्यावरण में स्वास्थ्य लाभ के लिए ताजा हवा लेने हेतु प्राण: धूमने के लिए रोजाना लगभग 13 वर्षों से आ रहा हूँ। कभी किसी पेड़ को कटते हुए नहीं देखा है। यह क्षेत्र हरियाली से भरा हुआ और आकर्षक है। और प्रकृति का अप्रभुत नजारा यहाँ देखने को मिलता है। मैं सभी उक्त कथन का साक्षी हूँ।



नवीन कुमार  
साक्षी का नाम व मोबाइल  
9319531350

जिलाधिकारी, मथुरा ।  
महोदय,

सादर अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में दाखिल मूल आवेदन सं0-84/2024 अंकुर जैन बनाम उ0प्र0 प्रदूषण नियंत्रण बोर्ड एवं अन्य में पारित आदेश दिनांक 17.05.2024 (पताका-क) में निम्न निर्देश दिये गये है-

“....2. The letter petition raises substantial issue relating to compliance of environmental norms. 3. Hence, we implead the following as respondents in the matter: (i) Uttar Pradesh Pollution Control Board, through its Member Secretary (ii) District Magistrate, Mathura (iii) Om Aham Social Welfare Foundation, through its administrative head, 48-C, Gautam Nagar, Road No. 3 Mandsaur, Madhya Pradesh (iv) District/Divisional Forest Officer, Mathura 4. Let notice be issued to the above Respondents for filing their response atleast one week before the next date of hearing. 5. List on 02.09.2024”

उक्त दिये गये निर्देशों के क्रम में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के द्वारा प्रतिउत्तर की अपेक्षा की गयी है। जिसमें वाणीज्यिक लाभ हेतु बिल्डिंग बनाने, अवैध वृक्ष काटने तथा उक्त कार्यो से पर्यावरण पर विपरीत प्रभाव पड़ने के सम्बन्ध में प्रार्थना पत्र वादी श्री अंकुर जैन द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में प्रस्तुत किया गया है। उक्त वाद में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली ने अपने आदेश दिनांक 17.05.2024 में :-

- (i) Uttar Pradesh Pollution Control Board, through its Member Secretary
- (ii) District Magistrate, Mathura
- (iii) Om Aham Social Welfare Foundation, through its administrative head, 48-C, Gautam Nagar, Road No. 3 Mandsaur, Madhya Pradesh
- (iv) District/Divisional Forest Officer, Mathura

को नोटिस निर्गत किये जाने के आदेश किए हैं। वाद में प्रतिउत्तर दाखिल किये जाने हेतु प्रकरण की जांच करने एवं प्रतिउत्तर दाखिल कराने की कार्यवाही किये जाने हेतु निम्न प्रकार 03 सदस्यीय समिति गठित किया जाना उचित होगा-

- 1-उप जिलाधिकारी, सदर मथुरा अध्यक्ष,
- 2-क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मथुरा सदस्य
- 3-उप प्रभागीय वनाधिकारी, मथुरा सदस्य

उक्तानुसार समिति गठन का आलेख तैयार किया गया है जो पत्रावली में पताका-“ख” के रूप में दौयी ओर उपलब्ध हैं। कृपया सहमति की दशा में हस्ताक्षर करना चाहें ।

27.5.24  
जिलाधिकारी,  
मथुरा।

प्रभागीय निदेशक,  
सामाजिक वानिकी प्रभाग,  
मथुरा।